

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C)

No(s). 32098/2013

UPSC

Petitioner(s)

VERSUS

AJIT KUMAR SINGH & ORS

Respondent(s)

(with interim relief and office report)

Date : 11/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms.Sudha Pal,adv.
Ms. Binu Tamta,Adv.

For Respondent(s)

Mr. Kaushal Yadav,Adv.
Mr. Ranbir Singh Yadav,Adv.UPON hearing the counsel the Court made the following
O R D E R

the
dated 27.11.2014 of this Court.
Three weeks time as last chance is given to the Ld.counsel for
petitioner to comply with the terms of the order
List again on 21.04.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.02.13
15:26:16 IST
Reason: